

**Annexure 1**  
**Name of Corporate Debtor - DELTRONIX INDIA LTD. Date of commencement of Liquidation - 18/10/2022 [order received on 20/12/2022]**  
**List of Stakeholders as on 20/12/2022**

*[Under Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]*  
**Category: Secured Financial Creditors (Amount in Rs.)**

S.N.	Name	Address	e-mail ID	Details of claim received		Details of claim Admitted					Amount of outstanding claim	amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Order of Priority u/s 53(1)	Remarks
				Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim/Facility	Type of Security	Details of Security Interest	Whether Security Interest relinquished						
1	Punjab & Sind Bank	Asset Recovery Branch, Ground Floor, Sidharth Enclave, Ashram Chowk, Delhi- 14	<a href="mailto:DO17@psb.com">DO17@psb.com</a>	11/16/2022	787,749,992	569,501,887	Term Loan and Working capital loan and Auto Loan (Inclusive of interest, penal interest and non-funded)	Parri Passu with SBI and exclusive hypothecation of Vehicle - car	See note 1	Yes	17.74			218,248,105	As per Section 53(1)(b)(i) of IBC, 2016	Interest under verification
2	State Bank of India	Jawahar Vypgar Bhawan 1 Tolstoy Marg, Janpath, New Delhi - 110001	<a href="mailto:scmbh@sbicam.in">scmbh@sbicam.in</a>	11/17/2022	1,705,105,031	1,705,105,031	Non-Fund Based Working Capital, Non-Fund Based Working Capital and Term Loan (Inclusive of interest, penal interest and	Parri Passu with PSB and exclusive charge on Poonamalee assets	See note 1	Yes	53.1				As per Section 53(1)(b)(i) of IBC, 2016	
					<b>2,492,855,023</b>	<b>2,274,606,918</b>	<b>Total</b>				<b>71</b>		<b>-</b>	<b>218,248,105</b>		

- Note 1:
1. Equitable Mortgage of Property bearing no. - A-81, Sector- 57, Noida U.P.
  2. Equitable Mortgage of Property bearing no. - E-3, Sector- 59, Noida U.P.
  3. Equitable Mortgage of Property bearing no. - A-14, SPCOT Industrial Park, Irungattukottai,
  4. Hypothecation of All Raw Material, Finished Products, High tension Cord & Insulators etc.
  5. Hypothecation of Book debts.
  6. Hypothecation of inland/foreign bills purchased/advances against bills for collection
  7. Hypothecation of Plant and Machinery lying at the premises E-3, Sec.- 59, Noida, U.P., A-14,
  8. Hypothecation of Auto Spare Parts lying at the premises. See 59, Noida, U.P.
  9. Hypothecation of current and future fixed assets of the Company
  10. Hypothecation of plant and machinery lying at the premise Plot no. 481/13 pandhera
  11. Hypothecation of Skoda Rapid ELE-MT1.6 MPI Car: UP 16 AJ 4606

- Note 2:
- FBWC/NFBWC/Term Loan
- a. Hypothecation First Pari Passu charge with Punjab and Sind Bank over Company's all Current
  - b. Land and Building at A-14 SPCOT Industrial Park, Village Irungattukottai, Sriperumbudur, (First Pari Passu charge with Punjab and Sind Bank)
  - c. Land and Building at A-81, Sec-57, Noida, Uttar Pradesh (First Pari Passu charge with Punjab and Sind Bank)
  - d. Land and Building at E3, Sector -59, Noida, Uttar Pradesh (First Pari Passu charge with Punjab and Sind Bank)
- Term Loan:
- a. Exclusive charge of SBI on the Fixed Assets of the Company situated at Kuthambakkam Village,